

[Print](#)**Defective Case Register from 2025-12-26 to 2025-12-26**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/39742/2025	DHARMENDRA SETHY	2025-12-26	14-NOT PROPERLY INDEXED. 1. Details of Informant in Synopsis and Para 1 be redacted. 2. Nomenclature of case furnished in Reference certificate not correct. 3. CT Case No. mentioned in CT, Prayer and Para 3 not tally. 4. Ann.1 page 10 not legible.
2	D-ABLAPL/39830/2025	SOUMYA JYOTI BISWAL	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-ABLAPL/39909/2025	ASISH CHANDRA RATH	2025-12-26	1. Details of Informant in Index, Synopsis, Date Chart, CT, Para 2 and Affidavit be redacted. 2. Copy of FIR dt.18.7.22 mentioned in Para 5 as Ann.3 not correct. 3. Ann.1 page 12 and 13 not legible. 4. Ann.3 not legible. Resubmit for SR after removal of Defects.
4	D-ABLAPL/39724/2025	AKSHAYA KUMAR PANDEY	2025-12-26	1. Name of PS mentioned in Address of Pet. in CT not proper. 2. Name of Pet. No.2 in CT and V.nama not tally with signature
5	D-ABLAPL/39725/2025	PRATIK DASH	2025-12-26	1. Name of PS not mentioned in the Address of Pet. in CT.
6	D-BLAPL/40116/2025	SOMANATH MITRA	2025-12-26	Annexure-2 not mentioned in page -9.
7	D-ABLAPL/39739/2025	JUDHISTHIR SAHOO	2025-12-26	1. A. Fee of Rs.5.50 on Ann.3 not paid. 2. In Book Mark Ann.2 PS name to be corrected as per Index
8	D-ABLAPL/39743/2025	SRINIBASH SATAPATHY	2025-12-26	1. Petition not legible. Resubmit for SR after filing of legible copy.
9	D-BLAPL/40118/2025	SANJIB KUMAR BHANJADEO	2025-12-26	Page 11 and 28 not properly scanned.
10	D-ABLAPL/39758/2025	JAYANTA KUMAR MAJHI	2025-12-26	1. Name of JMFC Court mentioned in Para 3 not correct.
11	D-ABLAPL/39870/2025	KHUSBU PANIGRAHI	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
12	D-BLAPL/40119/2025	SANJIB KUMAR BHANJADEO	2025-12-26	i) Page 11 and 28 not properly scanned.
13	D-ABLAPL/39803/2025	BHABANI SHANKAR DASPARIDA	2025-12-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
14	D-ABLAPL/39774/2025	BIRAJA PRASAD TRIPATHY	2025-12-26	1. Reference certificate not proper.
15	D-ABLAPL/39777/2025	PRASANTA KUMAR PANDA	2025-12-26	1. Ann.1 not legible. Resubmit for SR after filing of legible copy.
16	D-WP(C)/51577/2025	SOURAV DAS	2025-12-26	1.Age of the Petitioner Nos. 178,191,192,200,202,208. Are Not Furnished.

17	D-ABLAPL/39872/2025	KHUSBU PANIGRAHI	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
18	D-WP(C)/54403/2025	SUBASH CHANDRA SATAPATHY	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
19	D-ABLAPL/39977/2025	ARUPANANDA GOSWAMY	2025-12-26	1.Ann.2 page 17 not legible.
20	D-ABLAPL/39941/2025	KIRTAN BADHEI	2025-12-26	Annexure-1 not legible.
21	D-ABLAPL/39951/2025	PRASANTA KUMAR BARIK	2025-12-26	Page 11 not neat.
22	D-ABLAPL/39961/2025	CHEERA RANJAN SATAPATHY	2025-12-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant no-2 signature not tally with cause title and v.nama.
23	D-ABLAPL/39898/2025	SOUBHAGYA KUMAR DASH	2025-12-26	. Subject code wrongly furnished in Index.
24	D-ABLAPL/39899/2025	SOUBHAGYA KUMAR DASH	2025-12-26	1. Deficit Court Fee of Rs.1 to be paid on Petition. 2. Name of Pet. No.2 in CT and V.nama not tally with signature.
25	D-ABLAPL/39895/2025	SWAYANSHU SATYAPRAGYAN SWAIN	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Synopsis and date chart not mentioned in the Index.Name of the Adv not mentioned capital letter in the v.nama.
26	D-WP(C)/54946/2025	JAYANTA KUMAR PADHI	2025-12-26	Affidavit of I.A.not completely furnished.
27	D-BLAPL/39978/2025	DEEPAK KU SAHOO	2025-12-26	. In declaration under affidavit, no. of paragraphs wrongly mentioned. 2. Pages of the FIR not chronologically filled
28	D-RSA/53443/2025	PRASANTA KUMAR TRIPATHY	2025-12-26	1.Valuation and C.Fee Payable be corrected.2.C.Copy of L.A.Court Decree be filed for assessment of C.Fee. Put up for further S.R after rectification.
29	D-WP(C)/54522/2025	SONITA BISWAL	2025-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 36 not neat.
30	D-BLAPL/39744/2025	BISHNUBRATA SINGH	2025-12-26	i) Page no. 15 and 16 not legible.
31	D-RVWPET/48303/2025	ADV.	2025-12-26	Address of the Honble Judge wrongly mention in top of the Index, Synopsis, Date chart.
32	D-WP(C)/54562/2025	SARADA DASH	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

33	D-RVWPET/46492/2025	ADV.	2025-12-26	Address of the Honble the Judge wrongly mention in top of the Index, Synopsis, Date chart.
34	D-FAO/53457/2025	PRAMOD KUMAR TRIPATHY	2025-12-26	Period of Delay 81 days
35	D-FAO/53655/2025	LALIT KUMAR MAHARANA	2025-12-26	Period of Delay 248 days
36	D-BLAPL/39648/2025	BHOJARAJ SETH	2025-12-26	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name of the victim be redacted from Index under annexure -2.
37	D-BLAPL/40184/2025	TAPAN KU. JENA SAMANTA	2025-12-26	1. In Affidavit,Sl no 2 information not furnished. 2. The file pending before the court not mentioned in the cause title of the application 3. Reference certificate not furnished.
38	D-BLAPL/40186/2025	AKSHAYA KUMAR SAHOO	2025-12-26	1. Surname of the father mentioned in the cause title not tally with Rejection order.
39	D-BLAPL/40150/2025	SANJAY KUMAR PANIGRAHI	2025-12-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner in V.nama does not tally with cause title.2.As per rejection order under Annexure-1, the name of the Lower court does not tally with Synopsis and petition.
40	D-BLAPL/40198/2025	ARIJEET MISHRA	2025-12-26	1. In reference certificate ABLAPL no 10147/2025 not mentioned against Annexure of the same
41	D-BLAPL/40154/2025	RAMAKRUSHNA PATTANAİK	2025-12-26	1. Page nos. 25 to 28 not neat and legible. 2. Year of F.I.R.under Annexure-1 does not tally with Synopsis and petition
42	D-BLAPL/40199/2025	BISWA KUMAR MISHRA	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
43	D-ABLAPL/39938/2025	KIRTAN BADHEI	2025-12-26	1. Synopsis not signed. 2. Ann.1 page 11 and 13 not legible.
44	D-CRLA/40510/2025	SMRUTI RANJAN ROUT	2025-12-26	Status of appellant not furnished 2. Trial court case No. not furnished in I.As.
45	D-WP(C)/52940/2025	BISHNU BRATA SINGH	2025-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-3 not neat.Annexure-4 not properly page marked.
46	D-CRLMC/39792/2025	BIJAYA KUMAR RAGADA	2025-12-26	1. Page no.10 not properly rotate.
47	D-WP(C)/52699/2025	SUSHANTA KUMAR PRADHAN	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of petitioner not complete in affidavit.
48	D-CRLMC/39824/2025	SAMIR KUMAR MISHRA(SR. ADV.)	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Paragraph no. not correctly furnished in declaration in the I.A.
49	D-WP(C)/52902/2025	KSHIROD KUMAR ROUT	2025-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 28 and29 not neat.
50	D-CRLA/39827/2025	RAMESH CHANDRA MAHARANA	2025-12-26	Status of appellant not furnished 2. Date of impugned judgement and trial court case No. not mentioned in being aggrieved para
51	D-RSA/53447/2025	PRASANTA KUMAR TRIPATHY	2025-12-26	1.valuation and C.fee Payable be corrected.2.C.Copy of the L.A.Court Judgment and Decree be filed for computing the period of limitation and C.Fee assessment.
52	D-CRLA/39839/2025	RAMESH CHANDRA MAHARANA	2025-12-26	Status of appellants not furnished 2.Date of impugned judgement and trial court case No. not mentioned in being aggrieved para
53	D-CRLMC/39806/2025	SAMBEET PATTANAYAK	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration in the I.A.2.As per cause title, I.C.C.No. does not tally with Prayer of the petition.
54	D-CRLMC/40132/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-26	1.G.R.case No. not correctly furnished in the cause title of the petition.
55	D-WP(C)/54021/2025	MANOJ KUMAR PATI	2025-12-26	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Page nos.102 103 104 and 105 not neat and legible.
56	D-CRLA/40159/2025	RAMESH CHANDRA MAHARANA	2025-12-26	Status of appellant not furnished 2.Date of trial court judgement and trial court case No. not mentioned in being aggrieved para
57	D-WP(C)/52281/2025	BINAYAK MOHAPATRA	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page no.10 not marked on the file.2. Page nos.11 to 16 not filed.
58	D-WP(C)/53936/2025	DEVI PRASAD DASH	2025-12-26	Writ Petition not page marked in Index.
59	D-WP(C)/53431/2025	MANOJ KUMAR NAYAK	2025-12-26	1. Date of Letter under Annexure-8 does not tally with index and para-9 of the petition.
60	D-WP(C)/54189/2025	ASHOK KUMAR MOHAPATRA	2025-12-26	Date of copy of order vide annex-3 not tally with Index.
61	D-BLAPL/40210/2025	SURYAKANTA DWIBEDI	2025-12-26	3-AUTHENTICATION FEE IS DEFICIENT. 1. As per FIR details, Reference certificate not correct.
62	D-WP(C)/54069/2025	P.ANUP DASH	2025-12-26	1. Date not mentioned in Annexure-2
63	D-BLAPL/40209/2025	SUSHANTA KUMAR PRADHAN	2025-12-26	.Subject Code incorrectly Mentioned

64	D-WP(C)/53803/2025	BISWAMBAR MOHANTY	2025-12-26	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
65	D-WP(C)/53932/2025	DEVI PRASAD DASH	2025-12-26	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
66	D-BLAPL/40202/2025	ABHISHEK DASH	2025-12-26	1. pending before the court not mentioned in the cause title of the application. 2. Name pf the petitioner-1 and along with fathers name mentioned in the cause title not tally with Rejection order.
67	D-BLAPL/40204/2025	JAGABANDHU SAHU	2025-12-26	. Pending before the court mentioned in the cause title not tally with Rejection order.
68	D-CONTC/52253/2025	ADV.	2025-12-26	COPY OF ORDER ALONG WITH C.T IN W.P (C) NO. 33192/2024 BE FILED THEN PUT UP FOR SR
69	D-ABLAPL/39973/2025	CHHABI BEHERA	2025-12-26	1. Complete Ann.2 not filed.
70	D-WP(C)/52499/2025	PRASHANTA KUMAR NAYAK	2025-12-26	Page no.14 not properly arranged. 2.Subject Code Not Furnished .
71	D-WP(C)/54973/2025	JAYANTA KUMAR PADHI	2025-12-26	1-COURT FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Rs 6.00 to be paid.
72	D-WP(C)/52610/2025	KISHORE KUMAR MISHRA	2025-12-26	Address of the respondent no.6 not mentioned in the cause title.
73	D-WP(C)/54460/2025	PRAKASH KUMAR ROUT	2025-12-26	Page 24 and 25 not neat.
74	D-WA/53442/2025	GAYATRI PATRA,A.S.C	2025-12-26	Period of Delay 34 days
75	D-RVWPET/53840/2025	SRINIVAS MOHANTY	2025-12-26	AU fee Rs 2.25/- to be paid. 2.Para no. 6 repeat in I.A. no. 523/2025
76	D-RPFAM/53495/2025	BIPIN KUMAR NAYAK	2025-12-26	Period of Delay 410 day
77	D-WP(C)/54147/2025	KAJAL SAHOO	2025-12-26	Address of the respondent nos. 1 to 3 not mentioned in the cause title.
78	D-RPFAM/53520/2025	DIPTI DHALL	2025-12-26	Vakalatnama properly stamped, Executed and accepted not proper stamped 2.good ground not furnished
79	D-WP(C)/54190/2025	RAMAKRISHNA BISOI	2025-12-26	.Petition not correctly addressed to Honorable Court
80	D-WP(C)/54409/2025	DIGANTA DAS	2025-12-26	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
81	D-WP(C)/54806/2025	CHITTA RANAJAN DAS	2025-12-26	.Receipt Showing Serv.copy To ct not Filed.
82	D-MACA/54076/2025	MADHUSMITA KANUNGO	2025-12-26	Period of Delay 18 days
83	D-ABLAPL/39917/2025	KULDEEP MOHANTY	2025-12-26	1. Ann. mentioned in Para 6 not correct.
84	D-BLAPL/40225/2025	KABIRAJ PRADHAN	2025-12-26	i) Annexure -2 not mentioned in Rejection order.(page 15).

85	D- ABLAPL/39889/2025	SANDIP KUMAR BARIK	2025-12- 26	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
86	D- BLAPL/40228/2025	KABIRAJ PRADHAN	2025-12- 26	i) Page no. 11 not properly scanned.ii) Annexure-2 not marked in Rejection order.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 26-12-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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